

10

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/10/2018

NAME OF THE PETITIONER(S) : KAMBAN CONSTRUCTION PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

B. Sarath babu

Representing to ROC annu

B. Sarath

Rajasekhar UK  
95001 53344

Counsel for the petitioner

Rajasekhar.

**ORDER**

Counsel for petitioner present. Representative of ROC present. Heard. Order is reserved.

<sup>sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc